

Annexure - 5															
Name of Corporate Debtor: INFRA DREDGE SERVICES PRIVATE LIMITED						Date of Commencement of Liquidation: 11/11/2024 (The Order was received by the Liquidator on 26/11/2024)				List of Stakeholders as on 21/01/2025					
List of operational creditors (Government dues)															
															Amount in Rs
Sl.No	Details of Claimant			Details of Claim Received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assistant Comissioner CGST & Central Excise Division II	Mumbai		26-12-2024	₹ 18,31,80,394.00		Unsecured				₹ 18,31,80,394.00				The claim is admitted shall be contingent upon the final order or outcome issued by the Office of the Principal Commissioner of GST & Central Excise in relation to the aforementioned appeal.
TOTAL					18,31,80,394.00										